

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Dr. Pramod Deo, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri R. Krishnamoorthy, Member**

Petition No. 89/2008

In the matter of

Ensuring secure and reliable operation of Southern Regional Grid by maintaining the grid frequency above 49.0 Hz

And in the matter of

Southern Regional Load Despatch Centre, Bangalore **Petitioner**

Vs.

1. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
2. Karnataka Power Transmission Corporation Ltd., Bangalore
3. Tamil Nadu Electricity Board, Chennai
4. Kerala State Electricity Board, Thiruvananthapuram
5. Electricity Department, Govt. of Pondicherry, Pondicherry
6. Electricity Department, Govt. of Goa, Panaji
7. NTPC Ltd, New Delhi
8. Neyveli Lignite Corporation Ltd, Neyveli
9. Nuclear Power Corporation of India Ltd, Mumbai
10. Southern Regional Power Committee, Bangalore **Respondent**

The following were present:

Shri P. R. Raghavan, SRLDC
Shri K. Srinivasa Rao, SRPC
Shri V. Suresh, SRLDC
Shri S.K. Soonee, NRLDC
Shri.S. R. Bhat, SRPC
Shri S. N. Goel, NTPC
Shri R. Suresh, NLC
Shri Keshava Murthy, KPTCL
Shri K. N. Srinath, KPTCL
Shri P. Suresh Babu, APTRANSCO
Shri Y. L. Narasimha Rao, APTRANSCO
Shri A. Natarajan, TNEB
Shri Sathyananthan, KSEB

ORDER
(DATE OF HEARING : 12.8.2008)

This petition has been filed seeking directions to the beneficiaries in Southern Region (respondents Nos. 1 to 6) to refrain from over-drawals at low frequencies in the interest of grid security and safety and to regularly carry out necessary exercise for short-term and long-term demand estimation and to plan their demand side management to meet the consumers' load within their jurisdiction without over-drawing from the grid.

2. It has been reported that Southern Regional Grid had been experiencing low frequency since May 2008 because of extended summer peak demand and delayed monsoon in the region. Reportedly, frequency remained below 49 Hz for 5.36%, 14.48% and 35.19% of the total time during months of May and June and up to 20th of July 2008 respectively. At the hearing representative of the petitioner furnished the details of maximum over-drawals and overdrawn energy when frequency was below 49 Hz, by respondents as under:

Over-drawal below 49 Hz

	APTRANSCO		KPTCL		KSEB		TNEB	
	Maximum over-drawal (MW)	Energy overdrawn (MU)						
May, 2008	1222	1.86	302	0.64	219	0.30	963	3.99
June, 2008	788	2.70	627	1.44	507	1.04	953	3.10
July, 2008 (upto 20th)	1181	6.04	909	4.72	504	2.06	985	7.18

3. It has been pointed out that the desired load relief through operation of under-frequency relays could not be obtained when frequency was falling below 48.5 Hz, though the matter was repeatedly taken up with the constituents of the region by the petitioner and the Member-Secretary, SRPC.

4. A perturbing aspect of the present case that was presented by the representative of the petitioner was that some of the State utilities are reported to be over-drawing from the grid at frequency below 49 Hz. and are also exporting power on Short Term Open Access(hereinafter "STOA") basis outside the region. The representative of the petitioner brought to our notice that respondent No. 4, after requisitioning liquid fuel generation had been selling power to the utilities outside the region and simultaneously over-drawing from the grid, thereby pulling down the frequency. He presented before us the data collated on weekly basis. On the contrary, representative of respondent No. 4 submitted that it had been selling power only during off-peak hours and even that had been stopped completely. In view of the contradiction, the petitioner was directed to give, 15 minute block-wise and day-wise details to establish its point with a copy to respondent No. 4, who in turn was permitted to file reply.

5. The petitioner vide letter dated 14.8.2008 has submitted following details in a CD for the month of July 2008 showing over-drawals by respondents Nos. 1 to 4, under intimation to them:

- (a) Daily (15 minutes block wise) data and corresponding graphs depicting regional frequency, STOA transaction, Power Exchange transactions and UI,
 - (b) Statement of over-drawal, STOA and Power exchange transactions in MUs below 49 Hz, and
 - (c) Details of export on STOA of the regional constituents.
6. The petitioner has also clarified that the entire data is based on Special Energy Meters (SEMs) output and the STOA/Power Exchange values are taken from finally implemented schedule. As per SEM specification, the frequency below 49.02 Hz (and even below 49.0 Hz) is recorded as 49.0 Hz and, therefore, the data furnished indicates over-drawals at the frequency of 49.0 Hz even when such over-drawals are at frequency below 49.0 Hz.

7. No reply has been filed by respondent No. 4.
8. From the data submitted by the petitioner, it is seen that respondents Nos. 1 to 4 had, on many occasions, over-drawn electricity at frequency below 49 Hz. The details of time block wise over-drawals by these respondents culled out from the data submitted by the petitioner are summarized in Annexures I,II, III and IV, for 4.7.2008, 13.7.2008, 19.7.2008 and 25.7.2008 respectively at frequency of 49.02 Hz and below. Besides, the state of over-drawal for the entire month of July has been consolidated in Annexure V. The data collated at the Annexures

reveals that, respondents Nos. 1 to 4 are *prima facie* found to have violated paras 5.4.2(a) and 6.4.4 of the Indian Electricity Grid Code (hereinafter “IEGC”) which are extracted hereunder:

“5.4.2 Manual Demand Disconnection

(a) As mentioned elsewhere, the constituents shall endeavour to restrict their net drawal from the grid to within their respective drawal schedules whenever the system frequency is below 49.5 Hz. When the frequency falls below 49.0 Hz, requisite load shedding (manual) shall be carried out in the concerned State to curtail the over-drawal.”

“6.4 Demarcation of responsibilities

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4. Provided that the States, through their SLDCs, shall always endeavour to restrict their net drawal from the grid to within their respective drawal schedules, whenever the system frequency is below 49.5 Hz. When the frequency falls below 49.0 Hz, requisite load shedding shall be carried out in the concerned State(s) to curtail the over-drawal.”
9. In addition, the Commission has issued directions time and again, to the grid constituents impressing upon them the need to maintain the safety and stability of the grid. The following extract from the Commission’s order dated 15.1.2007 in Petition No. 145/2006 is but one such instance specifically addressed to the constituents of Southern Region, respondents 1 to 4 included:

“8. The Commission would like to make it clear that all constituents of the Southern Region have a statutory responsibility to maintain the safety and stability of the Regional Grid in accordance with the provisions of the IEGC. Failure on the part of any of the constituents to comply with the Grid Code will attract severe penal action as provided in the Act. It is, therefore, directed that the petitioner shall watch the conduct of the constituent States of the region for the next ten days i.e. till 21.1.2007 and submit a report to the Commission by 25.1.2007 for initiating appropriate proceedings against the defaulters. We also direct ED (SO & NRLDC), POWERGRID to deliberate the issue of enhancement of the UI prices in

consultation with the RLDCs and SLDCs and submit a consolidated proposal to the Commission by 25.1.2007."

10. Under these circumstances, we are *prima facie* of the opinion that respondents Nos. 1 to 4 have made themselves liable for penal action on account of non-compliance with the provisions of paras 5.4.2(a) and 6.4.4 of the IEGC, extracted above and also the directions of the Commission. Accordingly, respondents Nos. 1 to 4 are hereby directed to show cause, latest by 10.9.2008, as to why penalty under Section 142 of the Electricity Act, 2003, be not imposed on them.

11. List the case on 11.9.2008 for further directions.

Sd/=
(R. KRISHNAMOORTHY)
MEMBER

Sd/=
(BHANU BHUSHAN)
MEMBER

Sd/=
(DR. PRAMOD DEO)
CHAIRPERSON

New Delhi dated 4th September 2008

	APTRANSCO				KPTCL			KSEB			TNEB		
Block No.	Freq (Hz)	Schedule (MW)	Actual Drawal (MW)	Over-drawal (MW)	Schedule (MW)	Actual Drawal (MW)	Over-drawal (MW)	Schedule (MW)	Actual Drawal (MW)	Over-drawal (MW)	Schedule (MW)	Actual Drawal (MW)	Over-drawal (MW)
82	49				834	974	139	579	794	215	1663	1868	205
83	49				834	944	110	579	689	110	1663	1850	188
84	49				834	860	26	579	656	77	1663	1793	131
85	49	1470	1736	266	834	889	55	579	653	75	1663	1723	60
86	49	1470	1774	304	834	930	95	579	649	71	1663	1756	93
87	49	1470	1724	254	834	937	103	579	664	86	1663	1789	126
88	49	1470	1665	195	834	946	112	579	654	76	1663	1793	130
89	49	1461	1644	183	830	990	160	625	711	86	1567	1716	149
90	49	1461	1692	231	830	990	160	625	654	30	1567	1731	164
91	49	1461	1569	108	830	1030	200	625	659	35	1567	1719	153
92	49	1461	1695	234	830	985	155				1567	1727	160
93	49	1457	1632	175	827	997	170				1736	1767	31
94	49	1457	1548	90	827	931	105				1736	1856	120
96	49	1457	1699	241	825	886	61	622	729	107	1733	1880	147

Note:

1. The time blocks in which average frequency was 49.02 Hz or above are not indicated in the table.
2. For the time blocks left empty, for a utility, there was no significant overdrawals by the concerned utility.

	KPTCL				KSEB			APTRANSCO		
Block No.	Freq (Hz)	Schedule (MW)	Actual Drawal (MW)	Overdrawal (MW)	Schedule (MW)	Actual Drawal (MW)	Overdrawal (MW)	Schedule (MW)	Actual Drawal (MW)	Overdrawal (MW)
81	49	1038	1116	78	632	644	12	1540	1583	43
82	49	1038	1090	52	632	657	25	1540	1568	28
83	49	1038	1052	14						
84	49	1038	1079	40	632	664	32			
85	49	1033	1136	103	629	652	23			
86	49	1021	1111	90	623	647	24			
87	49	1021	1054	32	623	657	34			
88	49	1021	1092	71	623	645	22			
89	49	1057	1160	103	562	599	37			
90	49	1057	1132	76	562	595	32			
91	49	1057	1138	82	562	578	15			
92	49	1057	1179	122						
93	49	1073	1160	87						
94	49	1073	1322	248						
95	49	1073	1317	243						
96	49	1073	1277	204						

Note:

1. The time blocks in which average frequency was 49.02 Hz or above are not indicated in the table.
2. For the time blocks left empty, for a utility, there was no significant overdrawals by the concerned utility.

	APTRANSCO				KPTCL			KSEB		
Block.No.	Freq (Hz)	Schedule (MW)	Actual Drawal (MW)	Overdrawal (MW)	Schedule (MW)	Actual Drawal (MW)	Overdrawal (MW)	Schedule (MW)	Actual Drawal (MW)	Overdrawal (MW)
67	49	1360	1891	531	784	1059	275	390	461	71
68	49	1360	1768	408	784	1074	290	390	453	63
70	49	1295	1616	321	750	1028	278	289	380	91
71	49	1295	1581	286	750	952	203	289	344	55
72	49	1266	1519	253	724	955	231	260	354	94
73	49	1236	1422	186	701	925	224	265	368	103
76	49	1226	1381	155				387	456	69
77	49	1293	1347	54				387	437	51
81	49	1259	1362	103				384	396	12
82	49	1259	1369	110						
83	49				692	795	103	384	395	10
87	49	1250	1282	32	686	824	138	331	425	94
89	49	1231	1318	87	706	865	159	249	479	231
90	49	1231	1500	269	706	720	15	249	328	79
91	49	1238	1446	208	711	793	82	255	270	15
92	49	1238	1494	256	711	919	208	255	275	19

Note:

1. The time blocks in which average frequency was 49.02 Hz or above are not indicated in the table.
2. For the time blocks left empty, for a utility, there was no significant overdrawals by the concerned utility.

Annexure V**DAY-WISE CONSOLIDATED STATEMENT OF OVER-DRAWAL AT FREQUENCY 49.02 Hz OR BELOW****JULY 2008**

Date	% of time frequency remained at 49.02 Hz or below	APTRANSCO	KPTCL	KSEB	TNEB
		Over Drawal (MU)	Over Drawal (MU)	Over Drawal (MU)	Over Drawal (MU)
1-Jul-08	19.60	1.64	0.31	0.46	1.83
2-Jul-08	23.90	1.48	0.63	0.74	1.74
3-Jul-08	40.00	5.02	1.84	0.88	4.59
4-Jul-08	35.00	4.29	1.48	1.55	4.00
5-Jul-08	42.20	2.40	1.39	1.32	3.36
6-Jul-08	6.00	0.71	0.38	0.32	0.33
7-Jul-08	6.30	0.96	0.57	0.54	0.70
8-Jul-08	18.30	1.19	0.79	1.45	1.45
9-Jul-08	10.40	1.17	0.70	0.96	0.77
10-Jul-08	15.80	0.66	0.74	0.79	1.24
11-Jul-08	22.40	1.31	1.40	0.76	0.93
12-Jul-08	23.20	2.04	1.91	0.92	1.98
13-Jul-08	22.90	5.99	3.13	1.92	5.06
14-Jul-08	67.30	6.98	6.45	2.53	9.12
15-Jul-08	91.40	3.59	3.00	0.77	2.58
16-Jul-08	78.50	3.59	0.72	0.38	1.52
17-Jul-08	72.90	2.06	0.91	0.57	0.86
18-Jul-08	61.70	3.29	2.66	0.72	0.83
19-Jul-08	20.60	3.24	3.07	0.69	0.23
20-Jul-08	25.30	0.90	2.40	0.30	0.80
21-Jul-08	34.30	1.45	2.95	1.55	0.27
22-Jul-08	65.70	1.51	2.19	1.04	0.92
23-Jul-08	55.20	2.23	2.11	0.81	0.19
24-Jul-08	22.90	2.54	2.92	0.95	0.08
25-Jul-08	21.30	3.68	2.33	0.76	0.00
26-Jul-08	17.00	2.36	1.66	0.28	0.02
27-Jul-08	2.20	0.75	0.57	0.12	0.06
28-Jul-08	1.50	0.17	0.00	0.07	0.00
29-Jul-08	10.30	0.89	0.17	0.12	0.05
30-Jul-08	27.10	4.97	1.02	0.58	0.10
31-Jul-08	19.20	4.71	1.11	0.20	0.02
TOTAL		77.76	51.52	25.05	45.61
MAX	91.40	6.98	6.45	2.53	9.12
MIN	1.50	0.17	0.00	0.07	0.00
AVERAGE	31.63	2.51	1.66	0.81	1.47